

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1851  
TO BE ANSWERED ON 14<sup>TH</sup> DECEMBER, 2021**

**ACTION TAKEN ON COMPLAINTS FROM CGHS BENEFICIARIES**

**1851. SHRI B. LINGAIAH YADAV:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of the complaints received from CGHS beneficiaries regarding supply of generic medicines instead of branded ones, along with action taken thereon; and
- (b) the reasons due to which generic medicines are being supplied even in instances where the branded ones may be cheaper, causing loss to the exchequer?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

(a) & (b): It is CGHS policy to provide medicines by generic name(s), except for proprietary ones for which generic version is not available. However, some CGHS beneficiaries demand supply of branded medicines instead of generic ones and as such, these demands of CGHS beneficiaries for the supply of branded medicines are not met.

Generic medicines under CGHS are procured through open tender process. Therefore, the question of causing loss to the exchequer due to the procurement of generic medicines does not arise.

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